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**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

R.A. No. 060/00063/2015 in O.A. No. 060/01016/2014.

Dated: Chandigarh, this the 25<sup>th</sup> day of August , 2015

**CORAM: HON'BLE MS. RAJWANT SANDHU, MEMBER (A)**  
**HON'BLE DR. BRAHM A. AGRAWAL, MEMBER(J)**

Shishu Paul Verma

...APPLICANT

IN PERSON

VERSUS

Union of India & Ors.

...RESPONDENTS

**ORDER ( in circulation)**

**HON'BLE DR. BRAHM A. AGRAWAL, MEMBER(J):-**

This R.A. has been filed by the applicant in the O.A. seeking review of our Order dated 17.07.2015 passed in O.A. No. 060/01016/2014.

2. We have again perused the pleadings available on record.

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(R.A. No.060/00063/2015  
in O.A. No. 060/01016/2014)

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3. The applicant desires reconsideration of the whole case.

None of the grounds for review as given in Order XLVII Rule 1, CPC  
has been successfully put up.

4. Hence, the R.A. is rejected.

*B. A. Agarwal*

**(DR. BRAHM A. AGRAWAL)**  
**MEMBER (J)**

*As —*

**(RAJWANT SANDHU)**  
**MEMBER(A)**

Dated: 25.08.2015

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